opened fire, one person was injured and all the three persons escaped in their car. The third incident is in Haryana where five terrorists attempted to loot a petrol The police interferred and shot at them and all the five persons have been arrested. These are the persons who have been given training in Pakis-Alan Pakistan is selling arms and ammunition in the open market. They acquire these arms, loot the banks, take the money and purchase arms and ammunition with that money. They are trying to use these terrorists for the purpose of destabilisation in India Therefore, I would urge upon the Home Minister to wide the intelligence network to locate the terrorists and eliminate them. I would also request the Finance Minister to take steps to give extra precautionary measures and assistance to the bank guards and the bank managers for the purpose of safeguarding the banks in the northern part of the country.

THE INDIAN MEDICAL COUNCIL (AMENDMENT) BILL, 1987—Motion for Reference of Bill to Joint Committee

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): Mr Vice-Chairman, Sir, I beg to move:-

"That in the motion for reference of the Indian Medical Council (Amendment) Bill, 1987, to a Joint Committee, adopted by this House on the 14th December, 1987, the following amendments be made :--

- (i) that the strength of the Joint Committee be increased from 30 to 45 members, 15 from Rajya Sabha and 30 from Lok Sabha;
- (ii) that the following additional members of Rajya Sabha be appointed on the Joint Committee
 - 1 Shri S. S. Ahluwalia
 - 2. Shri Mahendra Prasad
 - 3. Kumari Sayeeda Khatun ...
 - 4. Shri Pramod Mahajan
 - 5 Shri Virendra Verma; and

(iii) that a revised message be sent to Lok Sabha for its concurrence."

The question was put and the motion was adopted.

DEMAND FOR DISCUSSION ON MAN-DAL COMMISSION REPORT

श्री राम प्रवधेश सिह (बिहार): उपसभाष्यक्ष महोदय, श्राप एक मिनट मेरी बात सून लीजिये । माननीय ससदीय कार्य मंत्री जी जैकव साहव बैठे है, उम दिन उन्होने मुझको ग्राण्वामन दिया था कि मण्डल कमीशन और माइ-नार्टीज कमीशन के बारे में हम कुछ बहस के लिये ग्रारेजमेट करेंगे ग्रीर 30 मदस्यों ने हम्ताक्षर कर के कालिंग ग्रटेशन नोटिस भी दिया था, इसलिये मैं चाहता हुं कि किसी तरह में इम सलमें इस पर बहस हो जाये। इसका कुछ मन्नी जी जवाब दे। उम दिन यह भ्राक्वामन इन्होने स्नापके सामने दिया था । स्नापने भी कहा था, ग्रापकी फीलिंग्ज पहुंच देंगे।

उपसभाध्यक्ष (श्री जगेश देसाई) : फीलिंग्ज तो पहचा दी गई है।

श्री राम भ्रवधेश सिंह वे बहस कराने के लिये बोल मकते है। (व्यवधान)

उपसभाध्यक्ष (श्री जगेश देसाई) : वह नहीं बोल सकते है, वह कैसे बोल सकते है। (व्यवधान)

श्री राम भ्रवधेश सिंह ग्राप कल बहस करा दीजिये। मेरी बात मून लीजिये । (व्यवधान) ऐसे ऋत-सनी करने में हम भी श्रापको श्रनसुनी कर देंगे। जब ग्राप हमारी बात नही मुनेंगे और इतने लोगों की बात है, जिसमें 69% लोगों की भावना की बात है, तो हम को भ्रापकः भी भ्रनसुनी करना पढेगा। श्रब श्राप हमारे खिलाफ दण्ड बोल दीजिये। कोई सजा दीजिये (व्यवधान)